GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4357
ANSWERED ON:06.12.2010
PMGSY IN MAHARASHTRA
Khaire Shri Chandrakant Bhaurao;Pratap Narayanrao Shri Sonawane

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of work taken up in Maharashtra under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last three years and the current year;
- (b) the amount sanctioned and released so far, under the scheme, district-wise;
- (c) whether there is a large pendency in the implementation of PMGSY;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Government to ensure timely implementation of works under PMGSY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) The details of works taken up under Pradhan Mantri Gram Sadak Yojana (PMGSY) by sanctioning during the last three years and the current year are as under:-

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Year Value of Projects Length (Rs in crore) (in km)

2007-08 1475.48 4618.80

2008-09 268.36 824.07

2009-10 1116.60 4131.02
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- (b) For implementation and release of funds under PMGSY State is considered as a unit. Project proposals amounting to Rs.5387.93 crore have been sanctioned to the State of Maharashtra since inception of the programme, against which an amount of Rs.3920.31 crore have been released till October, 2010.
- (c) to (e) Rural road is a State subject and PMGSY is a one-time special intervention of Central Government to improve the rural infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility to ensure timely completion of the road projects lies with the respective State Government. In Maharashtra, out of 5,310 road works sanctioned, 4,069 (77%) have been completed upto September, 2010.